(b) whether it is also a fact that these technicians are without any work in the Mill since their return from U.K.; and

(c) if so, the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). All the three batches of trainees of the Security Paper Mill, Hoshangabad, who underwent training in the mills of Messrs. Portals Ltd. of the U.K., the technical collaborators, have returned to India. Due to the delay in the commissioning of the mill, it has not been possible to employ these trainees, on their return from the UK. on the production processes of the mill as originally intended. However, every effort is being made to fully utilise their services in the various activities preparatory to the commissioning of the mill, such as supervision of the civil works, preparation of plans and drawing, technical correspondence, getting the machinery received at site ready for erection and the actual erection of the machine tools in the workshop of the mill.

Repayment of Foreign Loans

2310. Shri P. C. Borooah: Shri Surendra Pal Singh:

Will the Minister of **Finance** be pleased to state:

(a) the amount of foreign loans required to be repaid during the current year; and

(b) how it is likely to affect the overall foreign exchange position of India this year?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Rs. 153 crores in foreign exchange or through exports and Rs. 44 crores in rupees.

(b) The debt repayments are the first charge against our available resources and will to that extent reduce the availability for other purposes.

---

11 hrs.

PAPERS LAID ON THE TABLE

Budget Estimates for 1965-66 and Supplementary Financial Statement for 1964-65 of the Kerala State Electricity Board

The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra): Sir, I beg to lay on the Table a copy of the Supplementary Financial Statement for the year 1964-65 and Budget Estimates for the year 1965-66 of the Kerala State Electricity Board, under sub-section (3) of section 61 of the Electric (Supply) Act, 1948, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice President discharging the functions of the President, in relation to the State of Kerala. [*Placed in Library. See* No. LT-4864/65].

Notifications under the Customs Act, 1962

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): Sir, I beg to lay on the Table a copy each of the following Notifications under section 159 of the Customs Act, 1962:—

(i) G.S.R. 1247 dated the 25th August, 1965.

(ii) G.S.R. 1248 dated the 25th August, 1965.

(iii) G.S.R. 1249 dated the 25th August, 1965.

[*Placed in Library. See* No. LT-4865/65].

11.02 hrs.

STATEMENT RE: DISCUSSIONS WITH SECRETARY-GENERAL OF U.N.

Mr. Deputy-Speaker: The hon. Prime Minister . . .

श्री मधु लिमये (मुंगेर) : मेरा एक व्यवस्था का प्रश्न इसी पर है। उसको आप पहले सुन लें।

Mr. Deputy-Speaker: Let him make the statement first and then he can raise the point of order.

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): Mr. Deputy-Speaker, Sir, as the hon. Members are aware, the Secretary-General of the United Nations U. Thant, arrived in New Delhi on September 12, 1965 and after staying here for three days he left yesterday for New York. We welcomed him amongst ourselves not only as a high dignitary but also as a representative of the world organisation on which lies the heavy responsibility of preserving international peace

The Secretary-General and I had free and frank discussions. He met the Foreign Minister and also saw the Defence Minister. During the discussions the Secretary-General drew attention to the grave implications of the present conflict specially in relation to the welfare of the 600 million people belonging to India and Pakistan. He referred to the Security Council Resolutions of Steptember 4 and 6, and appealed that a cease-fire should be ordered immediately by both countries.

I gave a factual narration of the events as they had taken place and pointed out that the present conflict was not of our seeking; it was started by Pakistan when thousands of armed infiltrators invaded our State of Jammu and Kashmir commencing from August 5, 1965 with the objective of destroying or capturing vital positions such as airports, police stations and bridges and ultimately of seizing power forcibly from the State Government at Srinagar. Finding that its initial invasion had largely failed, Pakistan had launched, on 1st September, 1965 a massive armed attack not only across the cease-fire line but across the international frontier as well. Pakistan had thus not only started the conflict but had further escalated it in such a manner as to leave India with no choice except to take counter measures in self defence. I explained all this to the Secretary-General and told him that the present conflict had been forced upon us by Pakistani aggression. We were determined, however, to preserve fully and completely the sovereignty and territorial integrity of our country, of which the State of Jammu and Kashmir formed an integral part; nor could we accept a situation in which Pakistan may continue its armed aggressions on India time and again.

The Secretary-General was particularly anxious that as a first step we should agree to the cease-fire and to the cessation of hostilities. I told him that a cease-fire in regard to the fighting between the troops was understandable but the question of raiders would still remain on our hands. I pointed out that we would have to continue to deal effectively with these raiders, many of whom were still at large in the State of Jammu and Kashmir unless, of course, Pakistan undertook to withdraw them from our territory.

We went into the pros and cons of the cease-fire in some detail. Subsequently, I received a letter from the Secretary-General in which his appeal for a cease-fire was reiterated. A copy of this letter has been placed on the Table of the House. [*Placed in Library. See* No. LT-4866/65].

After full consideration of all aspects, we sent a reply of which also a copy is laid on the Table of House. [*Placed in Library. See* No. LT-4866/65].

As the hon. Members would see from a perusal of this letter, we

raised no objection to the Secretary-General's proposal for a cease-fire. However, in regard to certain matters of vital importance to India, we made our stand perfectly clear. For instance, as already stated, we would have to deal with the raiders who were still sporadically attacking public property or harassing the people in the State of Jammu and Kashmir. Also, we could not possibly revert to a situation in which we may find ourselves once again unable to prevent infiltrations or to deal effectively with those who had already come in.

In regard to the political aspect of the question, we made it clear that we were fully determined to maintain the sovereignty and territorial integrity of India, of which the State of Jammu and Kashmir was an integral part. From this resolve we could never be deflected, no matter what the pressure or the threat. These were not conditions attached to our acceptance of the cease-fire but were meant to be a clear and unequivocal reiteration of our stand in regard to these vital mattters.

Late in the evening of 14th September I received a further letter from the Secretary-General, saying that he could not give any undertaking to which I sent a letter yesterday morning pointing out that as a matter of fact we had not asked him to give any undertaking to us. Our acceptance of the cease-fire proposal thus complied fully with the appeal of the Secretary-General. Copies of these letters have also been laid on the Table of the House. [*Placed in Library. See* No. LT-4866/65].

The Secretary-General told me prior to his departure from New Delhi that if by the evening of the 15th September 1965 Pakistan did not give a reply agreeing to the cease-fire, we should take it that an agreement on this question had not been possible. Since no such acceptance was received by the stipulated time, an announcement was made that our defence forces will have to continue the operations with unabated vigour.

Although the Secretary-General's present effort to bring about a stoppage of hostilities in order to pave the way for peace has not been fruitful through no lack of co-operation from us, he intends, as he has announced, to pursue his efforts further, and just before leaving Delhi he sent me a further letter, a copy of which is being placed on the Table of the House. [*Placed in Library. See* No. LT-4866/65].

We will send a considered reply as soon as possible.

As hon. Members would see, we have made every effort to extend all co-operation to the United Nations in its efforts to restore peace and we accepted the Secretary-General's proposal for an immediate cease-fire. Pakistan, on the other hand, has given no such acceptance. In fact, the indications are that she is intent upon continuing the fight unless her own plan involving withdrawal of the armed forces of India and Pakistan from the entire State of Jammu and Kashmir, the induction of the United Nations Force and a plebiscite within three months thereafter is agreed to.

Several hon. Members: No.

Shri Nath Pai (Rajapur): Never.

Shri Hari Vishnu Kamath (Hoshangabad): Impossible.

Shri Lal Bahadur Shastri: Let me state on the floor of this House that not one of these conditions is acceptable to India.

It is obvious now that Pakistan launched an aggression on India by 5th August, 1965, with a view to making an attempt to revive the settled issue of the State of Jammu and Kashmir. She wants to force a de-

[Shri Lal Bahadur Shastri]

cision by naked aggression. This we cannot possibly allow. We have no alternative, therefore, but to carry on our struggle. We fu'ly realise that the present armed conflict between India and Pakistan will cause untold hardships and misery to people in both countries. However, I am confident that our countrymen would cheerfully undergo those hardships but they would not allow an aggressor to endanger our freedom or to annex our territories.

I have seen some press reports of President Ayub Khan's press conference of yesterday. Among other things he is reported to have observed that good sense required that India and Pakistan live together in peace. If this is a new and sincere thought, I would greatly welcome it however be'ated it might be. But if past experience is any guide, these remarks would appear to be part of a propaganda to beguile the world. Previously also President Ayub has talked of the virtue of peace and has followed it up by unprovoked aggression on India in Kutch and subsequently in Kashmir. President Ayub has I trust by now seen the result of Pakistan's policy of hate and hostility against India.

As the circumstances exist today, the nation has to be continuously alert and be ready for any sacrifice to preserve our freedom and integrity. I am greatly beholden to the Parliament, to all the political parties and, indeed, to the entire nation for their united stand against the aggressor. I want also to express once again the gratitude of the nation to the valiant armed forces who have already demonstrated that they are capable not only of defending our frontiers but also of delivering crushing blows to the invader. Their deeds of heroism will make a glorious chapter in the annals of India. This Parliament and the whole country is proud of them. I am confident that we will continue to meet this challenge with the same determination and courage.

श्री मधु लिमये : उपाध्यक्ष महोदय, इस बयान के बाद आप मुझे व्यवस्था का प्रश्न उठाने की इजाजत दें । मेरा व्यवस्था का प्रश्न है ।

Some hon. Members *rose*—

Some hon. Members: No questions.

Shri Surendranath Dwivedy (Kendrapara): I am not asking any questions. I only want to say one thing.

श्री मधु लिमये : आपने कहा था कि बयान समाप्त होने के बाद आप मुझे मौका देंगे ।

उपाध्यक्ष महोदय क्या प्रश्न है आपका ?

श्री मधु लिमये : मेरा व्यवस्था का प्रश्न यह है कि इधर चार पांच मर्तबा काश्मीर के सम्बन्ध में और हिन्दुस्तान पाकिस्तान के सम्बन्ध में बहस कराने की बात कही गयी थी, लेकिन हमारी मांग को स्वीकार नहीं किया गया । उसके बाद सदन के नेता को और आपको भी पत्र द्वारा संसद् सदस्यों ने कहा कि जल्द से जल्द इसके बारे में बहस होनी चाहिए । अगर पहले बहस हो जाती तो सुरक्षा समिति और संयुक्त राष्ट्र संघ के महासचिव को क्या जवाब जाना चाहिए उसके बारे में सदन प्रधान मंत्री को सहायता करता । लेकिन सदन को मौका नहीं दिया गया । इतना ही नहीं ।

मेरा व्यवस्था का प्रश्न यह है कि कल सदन दिन भर प्रतीक्षा करता था कि इसके सम्बन्ध में कोई बयान होगा । कई दफा इस बारे में कहा गया है कि जब लोकसभा का सत्र चल रहा हो तो महत्वपूर्ण घोषणाएं लोक सभा के सामने प्रथम होंगी, अखबार वालों के सामने या बाहर वालों के

सामने नहीं । लेकिन मुझे यह खेद के साथ कहना पड़ता है कि कल दिन भर प्रधान मंत्री जी ने यहां बयान देने के बजाय सब से पहले आज उन्होंने जो पढ़ कर सुनाया है वह अखबार वालों से कहा था और इस तरह लोक-सभा का अपमान हुआ । *(Interruptions)*. जो अखबार में आया है वह मैं आपको सुरक्षा हूं । यह बात बिल्कुल साफ है कि बताता समिति और महासचिव को उन्होंने जो उत्तर दिया है । उसका सारांश न केवल हिन्दुस्तान के अखबारों में बल्कि, जैसा कि आज सवेरे रेडियो पर कहा गया था, न्यूयार्क में प्रकाशित हो चुका है और उसके बाद सदन में यह बात लायी गई है ।

Shri Ranga (Chittoor): Sir, it is a historic moment. The Prime Minister has made a very important and, if I may say so, a very worthy and inspiring statement on this occasion.

I wish to associate myself, the group that I represent and the Party for which we stand here with the determination that the Prime Minister has expressed through his statement to resist aggression and to prevent any loss of either territory or any possession that has come to us by virtue of our Constitution.

I have only one thing more to say and that is that the Government has presented the case of our country, as per the statement made by the Prime Minister, before the United Nations and its Secretary-General in a worthy manner and has pleced the case of our country in the right light before the whole of the world by offering to accept their proposals and showing to the whole of the world who really is keen on aggression.

Shri H. N. Mukerjee (Calcutta Central): Sir, the Prime Minister has spoken for the whole country and I feel that we here in Parliament should realise that this is a time not of speaking too much but of keeping quiet.

I wish, however, to say that it is on that account that we condone perhaps the Foreign Minister having told the press certain things which should have been conveyed, in all propriety, first of all, to this House. But I do not make a point of it. On this present occasion, we do not want any controversy to mar the unity of our country.

I would like, however, to tell the Prime Minister that since he has made every conceivable effort, in honour and in decency, to meet the requirements of peace in our part of the world and since Pakistan has in its characteristic fashion repulsed whatever steps we were proposing to take, it is our duty now, a more bounden duty, to take more energetic steps in all the capitals of the world and specially in the capitals of great Powers to make clear of the endeavours we have pursued in the face of the utterest provocation to bring about peace in our part of the world. That is the request I shall make to the Prime Minister.

I wish to make one suggestion to you as a representative of this House. The Prime Minister has said very rightly that we are proud of our fighting men and I feel that you should ask a team of Members of Parliament to go to places like Amritsar which is a place of pilgrimage for all of us because of Jallianwala Bagh and it is there in Amritsar and other places that our jawans have shown a spirit which is today writ large in the history of our country. I suggest to you, in all humility, that perhaps a team of Members of Parliament can go to the front areas, speak to the jawans and convey to them in person the feelings that we all have in regard to the grand work they are doing.

I repeat again that the Prime Minister who has a terrific responsibility which all of us understand and share,

[Shri H. N. Mukerjee]

to whatever extent is possible, should make further efforts to tell the world how India has been going to the utterest length in order to bring about peace in this part of the world and that even today we are professing friendship sincerely and truly for the people of Pakistan, even today we are saying that we do not want the slightest escalation of a conflict and even today whatever steps we are taking are steps in self-defence. This point of view has got to be made clear to the world, which has for so long tried obstinately not to understand the Indian case in regard to the integrity of our frontiers. This is the request which I make to the Prime Minister and I do hope that he will respond to it.

Shri Surendranath Dwivedy: I welcome this statement, which represents not only the viewpoint of the Government or the Parliament but this is the unanimous voice of the entire country. I wish and hope that we shall continue to fight the enemy till the end and shall continue in our resolve to see that the sovereignty of our country is maintained and that the prestige and honour of our jawans who are fighting in the front are completely vindicated by the actions that we countrymen do.

I only want to say that I associate myself with what has been said, but at the same time I want to emphasize this: let those powers of the world, who have so far been hesitant to say that Pakistan is the aggressor—Pakistan is the only country today which is standing in the way of peace—realise that, if they really want democracy to thrive in the world, then they ought to decide whether it is not time for them to decide once and for all that they should support and help and come to the assistance of India, which is really fighting not for its own sake but for the preservation of freedom and democracy in the entire world.

श्री बड़े (खारगोन) : उपाध्यक्ष महोदय, अभी हमारे प्रधान मंत्री जी ने जो वक्तव्य दिया है उसके लिए मैं अपनी पार्टी की ओर से उनका अभिनन्दन करता हूं और उसका स्वागत करता हूं। भारत की नीति हमेशा से शान्ति की नीति रही है और आज भी वह उसी पर कायम है और इस नाते प्राइम मिनिस्टर ने जो स्टेटमेंट दिया है उस ने उसमें चार चांद लगा दिये हैं। मैं ऐसा समझता हूं और विश्वास रखता हूं कि अभी उन्होंने जो स्टेटमेंट दिया है और अपनी नीति बतलाई है उस पर वे आखिर तक कायम रहेंगे और अगर ऐसा होना है तो हमारी पार्टी ही नहीं अपितु सारा भरतवर्ष उनके पीछे है। 48 करोड़ इंसान एक आदमी की तरह उनके पीछे हैं। आज हमारे जो वीर जवान वहां मोर्चों पर लड़ रहे हैं और जो भारत की स्वतंत्रता व मान, मर्यादा को क़ायम रखने के लिए लड़ रहे और बलिदान कर रहे हैं उसके वास्ते भी मैं उनको धन्यवाद देता हूं। मैं चाहूंगा कि हमारी सदा यही नीति कायम र और मैं भगवान से कामना करूंगा कि हमें विजयश्री प्राप्त हो और हम भारत भूमि की रक्षा कर सकें।

जहां मैं माननीय प्रधान मंत्री को आज के उनके स्टेटमेंट के लिए धन्यवाद देता हूं वहां मैं उन्हें यह विश्वास भी दिलाता हूं कि इसमें पूरा देश उनके पीछे है। यह सब पर विदित है कि भारत एक शान्तिप्रिय देश है और हमारी अब भी वही नीति है जिसके कारण बाहर के देशों में हमारी काफ़ी ख्याति है। हम शान्ति चाहते हैं और युद्ध हम किसी से भी नहीं करना चाहते लेकिन अपनी भारत भूमि की अखण्डता बनाये रखने के लिए हम वचनबद्ध और कृतसंकल्प हैं। आज भी पाकिस्तान ने यह युद्ध हम पर थोपा है, पाकिस्तान ने भारत पर आक्रमण किया है, एग्रैसिव पाकिस्तान है हिन्दुस्तान नहीं। हिन्दुस्तान तो अपनी आजादी की रक्षा कर रहा है और

उसका यह निश्चय किसी भी हालत में बदलने वाला नहीं है । यह चीज कि ग्राक्रमणकारी पाकिस्तान है हिन्दुस्तान नहीं, दुनिया के हर देश में फैलानी चाहिए ।

Shri Karni Singhji (Bikaner): The statement made by the hon. Prime Minister is most welcome and has the entire support of the members of my Parliamentary group. Knowing the Prime Minister as we do, we were certain that he would take a strong stand on the Kashmir issue. We would like to congratulate the hon. Prime Minister, the Defence Minister and the members of the Cabinet on the strong stand taken as the country had expected from them. All of us in this country are proud of our jawans. pected from them. All of us in this country that, given the opportunity, our forces would show their worth and this was the opportunity and they proved their grit. I once more congratulate the hon. Prime Minister and say that the nation wholeheartedly stands by him in this hour of crisis.

Mr. Deputy-Speaker: Dr. Ram Manohar Lohia.

Dr. M. S. Aney (Nagpur): I stand on behalf of all the Unattached Members. . . .

Mr. Deputy-Speaker: I have called Dr. Ram Manohar Lohia.

Shri Hari Vishnu Kamath: Let Dr. Aney speak. He is the father of the House.

Dr. M. S. Aney: I am glad that the Prime Minister has made this statement, and we are glad to find that he has made the statement which we expect from him on this occasion. We stand by it. The whole country stands by it, and the world will know that India would stand like one man so long as the obstinacy of Pakistan continues.

डा० राम मनोहर लोहिया (फर्रुखाबाद): उपाध्यक्ष महोदय, कुछ लोगों की तो मैं नहीं कह सकता लेकिन 48 करोड़ लोग जिन में मैं एकहूं सब इस वक्त देशके पीछे हैं और अपनी सेना के पीछे हैं और सरकार के बगल में हैं । मैं इस बात को साफ़ कर देना चाहता हूं कि सरकार के पीछे नहीं हैं सरकार के बगल में हैं और शास्त्री जी के लिए यह फ़ायदेमंद होगा अगर इस बात को समझ जायेंगे । जब मैंने कहा कि हम लोग सेना के पीछे हैं, तो खास तौर से, हालांकि सेना के सभी जवानों ने और अफसरों ने अपने ढंग से बहादुरी दिखाई है, ख़ास तौर से मैं हवलदार अब्दुल हमीद का नाम लेना चाहता हूं कि जिस ने अकेले ने तीन पैटन टैंकों का नाश किया था । वह नमूना है और वह उदाहरण है इस बात का कि किस तरीके से जल्दी ही, शायद, मैं नहीं समझता कि अभी इसी लड़ाई का नतीजा होगा, मुमकिन है अभी हो या मुमकिन है पांच, दस वर्ष बाद में जो हैं, देश को बंटवारा जो 18 वर्ष पहले हम ने पाप करके किया था, खत्म हो कर रहेगा, यह अब्दुल हमीद इस का प्रमाण है । इस तरीके से जब मैं यह बात कहता हूं कि हम लोग सरकार के बगल में खड़े हैं तो यह जरूरी हो जाता है कि शास्त्री जी इस लड़ाई के बारे में केवल अपनी वक्तृता की आजादी का न इस्तेमाल करें । हमारी आजादी का भी इस्तेमाल यहां इस लोकसभा में होने दें ताकि हम इस लड़ाई के बारे में कुछ कह सकें । यह लड़ाई अभी ख़त्म हो जाती है, नतीजे ख़तरनाक निकलते हों, पाकिस्तान बना रह जाता है, ठीक उसी ढंग से अय्यूबशाही चलती रह जाती है तो और ज्यादा कड़ुवाहट होगी चाहे युद्ध-विराम हो जाये तो भी । लेकिन एक दूसरी बात हो सकती है कि लड़ाई ख़त्म हो और अय्यूबशाही वहां की ख़त्म हो लेकिन पाकिस्तान बना रह जाय । वहां कुछ ऐसी शक्तियां निकलें कि जो दोनों देशों को इकट्ठा करने में कारगर हों । हो सकता है इस से ज्यादा और कोई फायदेमंद चीज हो । तो इन सब बातों

[डा० राम मनोहर लोहिया]

के लिए, अब शास्त्री जी की तो जीभ रुकी रहती है वह सरकार की गद्दी पर बैठे हुए हैं वे यह सब बोल नहीं सकते जो कि उनके दिल में होती हैं तो वह बातें हमें कहने दी जायं। यह बातें उनके फ़ायदे की चीज है उनकी पार्टी के फायदे की चीज हैं कि यह बातें यहां और इस देश में कही जायें क्योंकि आखिर को हिन्दुस्तान और पाकिस्तान की लम्बी लड़ाई चलते रह जाना जैसा कि वह कई बार कह दिया करते हैं ठीक नहीं है। जैसे कि सुबह के सूरज से ओस खत्म हो जाया करती है वैसे ही पाकिस्तान को छू देने से वह खत्म हो जाना चाहिए। कहीं उसमें कोई दम नहीं है। एक हाथी और एक भैंस की लड़ाई हो रही है। उस के ऊपर जब इतना ज्यादा होहल्ला मचाते हो तो जरा इस बात पर ध्यान दो कि अगर अपने मकसद को ठीक तरीक़े से समझ लोगे तो ठीक रहेगा। आप कह दिया करते हो कि यह दो धर्मों की लड़ाई नहीं यह दो राज्यों की लड़ाई है। मैं आप से कहना चाहता हूं कि यह दो भाइयों की लड़ाई है जिनमें से एक भाई ऐसी हुकूमत के कब्जे में चला गया है जो जुल्म के और अलगाव के आधार पर खड़ी हुई है। उस भाई को उस हुकूमत से रिहाई दिलाना यह भी हमारा फर्ज हो जाया करता है। इसलिए मैं चाहूंगा कि आप जरा इन बातों को लोकसभा में और देश में हो जाने दें क्योंकि इससे आप के हाथ मजबूत होंगे। हालांकि वह लफ़्ज़ मैं इस्तेमाल नही करता क्योंकि जरा हाथ जब लुंज-पुंज हो जाते हैं तो उनका मजबूत करना बड़ा मुश्किल हो जाया करता है। लेकिन जरा देखो इस वक्त मैं कितनी एक चौड़ी छाती से बोल रहा हूं जो कि इस वक्त पाकिस्तान को खत्म करने वाली है। अभी यह जो लोग हंस रहे हैं, देखो 18 वर्ष पहले देश का बंटवारा कर चुके हो, इस बात को याद रखना चाहिए। अब जरा कुछ तो पछताओ, कुछ तो शरम खाओ। 18 वर्ष पहले की बात पर और इस पर शर्म खाकर कम से कम अभी आप ठीक, ठीक और साफ़ साफ़ नहीं बोल सकते तो हम लोगों को तो जीभ खोलने दो। कुछ समझ में आया शास्त्री जी? जरा गर्दन तो हिला दो।

श्री बूटा सिंह (मोगा) : उपाध्यक्ष महोदय, सदन के नेता, माननीय प्रधान मंत्री जी, ने जो बयान पढ़ा है, उस को हिन्दुस्तान की सारी जनता का समर्थन प्राप्त है। मैं शिरोमणि अकाली दल और हिन्दुस्तान के सिख लोगों की तरफ़ से, जिन के बारे में पाकिस्तान रेडियो पिछले कुछ दिनों से लगातार गलत प्रापेगेंडा कर रहा है, इस सदन में यह कहना चाहता हूं कि हिन्दुस्तान का इतिहास इस बात की गवाही देता है कि जब भी किसी ने मुल्क पर हमला किया है, तो सिख बहादुरों ने हमेशा डट कर उस का सामना किया है। आज भी जिस तरह से हिन्दुस्तान की फ़ौज में सिख बहादुर सिपाही और अफ़सर अपनी छाती तान कर, डट कर, गोलियां खा रहे हैं और दुश्मन को मार रहे हैं, उसी तरह से पंजाब के सरहदी इलाकों में रहने वाले गांवों वाले लोग अपने बहादुर सिपाहियों की डट कर सपोर्ट कर रहे हैं। मैं आज इस सदन के सामने शिरोमणि अकाली दल और तमाम सिख लोगों की तरफ़ से यह जाहिर करने के लिए खड़ा हुआ हूं कि जो भी कदम देश की हिफ़ाजत के लिए, सुरक्षा के लिए और हमारे मुल्क की जम्हूरियत को बचाने के लिए, लिया जायेगा, एक एक सिख उस के पीछे नहीं, बल्कि आगे हो कर देश की सुरक्षा को बचाने के लिए मैदान में उतरेगा।

Shri Manoharan (Madras South): On behalf of the DMK Group in Parliament, I congratulate the Prime Minister on the historic statement he has made and I welcome it wholeheartedly. On behalf of my Party, here is my positive assurance that we will strengthen the hands of the Prime Minister in weeding out the aggressor from this country. I again assure you that we will do all that is necessary to see the aggression vacat-

ed completely, fully and eventually. To that extent, on behalf of my Party, I once again give this assurance that we are with him in whatever he does towards this end.

Shri Muhammad Ismail (Manjeri): Mr. Deputy-Speaker, I wholeheartedly support and endorse every word of the statement made by the Prime Minister. I also endorse the determination which has been expressed that we will not rest until the last trace of Pakistani aggression is eliminated. I assure you we are at the back, solidly and determinedly at the back, of the Prime Minister in every step that he takes for liquidating that aggression.

I also endorse the words of other friends who have spoken on this matter showing their determination. I wish every success, glorious success, will attend the nation's endeavour in its efforts in this defensive war of ours.

श्री य. शिक (अहमदाबाद) : उपाध्यक्ष महोदय, प्रधान मंत्री ने जो वक्तव्य दिया है, मैं उस की पूरी ताईद करता हूं और हमारे जवानों ने जो वीरता दिखाई है, उस के लिए मैं उन को लाख लाख धन्यवाद देता हूं ।

भुट्टो साहब ने कहा है कि हम मिट जायेंगे, नहीं तो हम विजय पायेंगे । मैं कहता हूं कि हम विजय पायेंगे, नहीं तो हम मिट जायेंगे । हम अपने देश की, जिस के अन्दर काश्मीर भी है, पूरी हिफ़ाज़त करेंगे और अपनी आज़ादी के लिए लड़ते रहेंगे ।

आज यह बात साफ़ हो गई है कि काश्मीर पर, और भारत पर, जो हमला हुआ है, उसका एक ही मक़सद है कि काश्मीर में प्लेबिसाइट हो, जिस के माने ये हैं कि काश्मीर को हम से धोका धड़ी करके छीन लिया जाये । मैं कहना चाहता हूं कि काश्मीर हमारे देश का एक अंग है । इस अंग को काटने के लिए यह सारी जहमत अयूब खान साहब और पाकिस्तानी सेनाओं ने उठाई है । काश्मीर पर कब्जा करने के लिए पाकिस्तान ने यह लड़ाई की है और उस का पूरा मुकाबला करना हमारा फर्ज है ।

कमनसीबी की बात यह है कि रस्क साहब ने, जो कि अमरीका के एक बड़े राजपुरुष हैं, यह वक्तव्य दिया है कि पाकिस्तान और हिन्दुस्तान के झगड़े का फैसला काश्मीर में प्लेबिसाइट के सिवाये नहीं होगा । ऐसे मौके पर, जब कि युनाइटेड नेशन्ज के सेक्रेटरी जेनेरल यहां पर अमन के लिए आए थे, अमरीका के राजपुरुष ने यह बड़ा खतरनाक वक्तव्य दिया है ।

Mr. Deputy-Speaker: This is not the occasion for all these comments.

श्री य. शिक : मैं समझता हूं कि शास्त्री जी को अमरीका की हुकूमत के सामने अपना विरोध प्रदर्शित करना चाहिए । प्लेबिसाइट की जो बात सिक्यूरिटी कौंसिल ने भी नहीं कही है, रस्क साहब को वह बात उठाने की जरूरत नहीं थी । मैं यकीन दिलाता हूं कि हिन्दुस्तान की सारी प्रजा अमरीका और पश्चिमी राज्यों को साफ़ तौर पर कह देगी कि प्लेबिसाइट की बात बर्दाश्त नहीं की जायेगी और जब तक हमारी विजय नहीं होगी, हम लड़ते रहेंगे ।

श्री प्रकाशवीर शास्त्री (बिजनौर) : उपाध्यक्ष महोदय, यह एक सचाई है कि संयुक्त राष्ट्र के महामंत्री, श्री ऊथांट, के यहां आने के बाद भारत, भारतीय जनता और भारतीय संसद् के सदस्यों के दिल हिलने लगे थे कि यहीं कुछ ऊंच-नीच न हो जाये, जिस से हमारा सारा त्याग और बलिदान व्यर्थ हो जाये । लेकिन परसों प्रधानमंत्री जी ने विरोधी दल के सदस्यों के कुछ प्रतिनिधियों को बुला कर जिस आशा और विश्वास के साथ भारत सरकार का पक्ष प्रस्तुत किया और आज भारतीय संसद् के द्वारा देश के सामने सरकार के पक्ष को प्रस्तुत किया, उस के लिए वह सब देशवासियों की ओर से बधाई के पात्र हैं । सारा देश दृढ़ता के साथ

[श्री प्रकाशवीर शास्त्री]

प्रधान मंत्री के पीछे है और एक स्वर से उन का समर्थन करता है ।

जम्मू-काश्मीर के सम्बन्ध में प्रधान मंत्री जी ने जो दृढ़ घोषणा की है, अठारह वर्षों के बाद इस प्रकार की दृढ़ घोषणा से, मैं समझता हूं, इस संसद् को वह अवसर भी जल्दी ही देखने को मिलेगा कि जब प्रधान मंत्री जी यह घोषणा भी करेंगे कि भारतीय संविधान की धारा 370 को भी समाप्त किया जा रहा है ।

अन्त में मैं यह कहना चाहता हूं कि अब से कुछ दिन बाद विजयदशमी का दिन आ रहा है । नौ लाख साल से अब तक हम विजयदशमी के त्यौहार को मना कर केवल एक विजय पर्व की स्मृति करते रहे हैं, लेकिन यह विजयदशमी का त्यौहार भारत के लिए सचमुच विजय-पर्व का संदेश ले कर आयेगा ।

विजयदशमी से अगले दिन एक और त्यौहार भी होता है और उस का नाम है भरत-मिलाप । चौदह साल के बाद राम और भरत का मिलाप हुआ था । आज भी राम और भरत पृथक पृथक हैं । राम यहां हैं और भरत इस समय काबुल में है—मेरा इशारा ख़ान अब्दुल गफ्फ़ारखां की तरफ़ है । भगवान् वह भी दिन लाए कि जो पाकिस्तान की तानाशाही को मिटाने के लिए दोनों ओर से प्रयत्न कर रहे हैं—एक काबुल में प्रयत्न कर रहा है और दूसरा भारत में प्रयत्न कर रहा है । भरत-मिलाप के दिन ख़ान अब्दुल गफ्फ़ारखां और लाल बहादुर शास्त्री सिंधु नदी के किनारे गले मिलें ।

श्री मौर्य (अलीगढ़) : उपाध्यक्ष महोदय, आदरणीय प्रधान मंत्री जी ने जो इस सदन में वक्तव्य दिया है, मैं सोचता हूं कि यह उनका अपना ही नहीं, उनके अपने दल का ही नहीं, इस सदन का ही नहीं बल्कि पूरे राष्ट्र का वक्तव्य है । पूरे राष्ट्र की भावनायें इस निर्णय के पीछे हैं ।

इस अवसर पर मैं एक दो सुझाव देना चाहता हूं । भारतवर्ष या इस सदन के सदस्यों तक ही आज की हिन्दुस्तान और पाकिस्तान की यह लड़ाई सीमित नहीं है बल्कि विदेशों में इसकी क्या प्रतिक्रिया होती है, इसके ऊपर भी यह आधारित है । वर्ल्ड ओपिनियन किस के पक्ष में जाती है, इसके ऊपर भी यह आधारित है । इसलिए मेरा यह सुझाव है कि अच्छे अच्छे वक्ता जो भारत के पक्ष को विदेशों में जा कर रख सकें, उनको विदेशों में भेजा जाए । सरकारी दल से, सत्ताधारी दल से और विरोधी दलों से इस सदन के और सदन के बाहर भी भारतवर्ष से ऐसे वक्ताओं को विदेशों में भेजा जाए जो कि भारत के पक्ष को पूरे विश्व के सामने सच्चे रूप में रख सके । यह तानाशाही और लोकशाही का आपस में संघर्ष है ।

यहां पर रक्षा मंत्री जी भी बैठे हुए हैं । उन से भी इस अवसर पर मैं एक निवेदन कर देना चाहता हूं । आज से दो दिन पहले करीब पांच हजार की तादाद में अछूत कहे जाने वाले लोग हम लोगों की प्रार्थना पर लाल किले के मैदान में भरती होने के लिए आए थे । मैं स्वयं वहां पर मौके पर गया था । और मुझे अफसोस ही नहीं बहुत गुस्सा भी है कि वहां पर यह कहा गया कि यहां पर अहीर, जाटों आदि जाति के जवानों की ही भरती है । मेरी मंत्री महोदय से प्रार्थना ही नहीं बल्कि . . . (इंटरप्शंस) मुझ को कहने दीजिये । मेरा आग्रह है कि दस करोड़ अछूतों को फौज में भरती हो कर देश की रक्षा करने का पूरा पूरा शुभावसर मिलना चाहिये । हर रिक्रूटिंग आफिस को इस तरह के आदेश जाने चाहिये कि जहां पर भी शक्तिशाली लड़ाकू अछूत कहे जाने वाले लोग फौज में भरती हो कर भारत की रक्षा करने के लिए आगे आते हैं, उनका स्वागत किया जाए, उनको भरती किया जाए ।

Shri J. B. Kripalani (Amroha): Mr. Deputy-Speaker, Sir, I represent unfortunately no particular section of the Indian people but as an old servant of the nation I hope I represent the whole of India.

I fully associate myself with what has been said by our Prime Minister and I congratulate him on the firm stand that he has taken at this time.

I also associate myself with all those sentiments that have been expressed here by the leaders of the different parties.

We are proud of our jawans and I pay my humble tribute of admiration to these young people who at the risk of their life are serving today the nation. I hope the nation will be worthy of their sacrifices.

I also wish to remind the nation that this is not a war of one nation against another or of one country against another. This is a kind of civil war and therefore, there should be no victory and no defeat on any side.

I hope that things will arrange themselves in such a manner that we who are brothers to each other will again remain as brothers and live in peace.

Mr. Deputy-Speaker: I accept the suggestion of Shri Mukerjee about sending some Members of Parliament to Amritsar, etc. I shall select the Members and fix the date soon.

Shri S. M. Banerjee (Kanpur): Let them be sent immediately.

11.45 hrs.

GOA, DAMAN AND DIU (ABSORBED EMPLOYEES) BILL*

The Minister of Home Affairs (Shri Nanda): I beg to move for leave to introduce a Bill to provide for the regulation of the conditions of service of persons absorbed for service in connection with the administration of the Union territory of Goa, Daman and Diu and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the regulation of the conditions of service of persons absorbed for service in connection with the administration of the Union territory of Goa, Daman and Diu and for matters connected therewith."

The motion was adopted.

Shri Nanda: I introduce the Bill.

11.46 hrs.

KERALA APPROPRIATION (NO. 3) BILL, 1965

The Minister of Finance (Shri T. T. Krishnamachari): I beg to move†:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State of Kerala to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1962, in excess of the amounts granted for those services and for that year, be taken into consideration."

Mr. Deputy-Speaker: The question is:

"That the Bill to provide for

---

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 16-9-65.

†Moved with the recommendation of the President.